

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 239
CP-76/ND/2022

IN THE MATTER OF:
NAO Spirits & Beverages
Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 131 (1) (a) Comp. Act

Order delivered on 01.02.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Arun Saxena & Adv. Sanu Pastore

For the Respondent : Adv. Vibhor Kapoor & Adv. Garima Dhankhar for
R-3

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified 22.03.2024.

Sd/-
(COURT OFFICER)